

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 2074
TO BE ANSWERED ON 28TH APRIL, 2017
SHRAVANA 6, 1939 (SAKA)

DISINVESTMENT OF PSUS IN KERALA

2074 SHRI MULLAPPALLY RAMACHANDRAN,

Will the Minister of FINANCE be pleased to state

- (a) Whether the Public Sector Undertakings (PSUs) in Kerala are approved by the Government for disinvestment plan, and
- (b) if so, the details thereof,

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(Shri Arjun Ram Meghwal)

- a) Yes Sir,
- b) Cabinet Committee on Economic Affairs (CCEA) has approved Initial Public Offering (IPO) in Cochin Shipyard Ltd (CSL) for issue of 3,39,84,000 equity shares with Face Value (FV) of Rs 10/- each consisting of 2,26,56,000 fresh equity shares as well as sale of 1,13 28,000 equity shares out of the Government of India's stake CCEA has given 'in principle' approval for strategic disinvestment of 100% shareholding of Hindustan Newsprints Limited, wholly owned subsidiary of Hindustan Paper Limited
